

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 01

Excise Appeal No. 1416 of 2011

[Arising out of Order in Appeal BC-230-235-SURAT-II-2011 dated 05/09/2011 passed by
Commissioner (Appeals), Central Excise & Customs, Surat-II)

Malik Mazhar Hussain

Proprietor, Malik Plastic Trading,
Azadnagar, Plot No. 37, Ansar Market,
Ankleshwar,, 442-393001, 24

.....Appellant

VERSUS

CGST & Central Excise Surat

New Building, Opp. Gandhi Baug,
Chowk Bazar, Surat, Gujarat -395001

.....Respondent

APPEARANCE:

Shri. Vinay Kansara, Advocate appeared for the Appellant

Shri. Himanshu Nachane,, Superintendent, (AR) for the Respondent

CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

DATE OF HEARING: 27.08.2026

DATE OF DECISION: 27.08.2026

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 1415 of 2011.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Prachi